

ITEM NO.23

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 558/2012

KALPANA MEHTA AND ORS.

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

(IA No. 4/2013 - PERMISSION TO FILE ANNEXURES IA No. 5/2014 -  
PERMISSION TO FILE ANNEXURES IA No. 1/2012 - PERMISSION TO FILE  
SYNOPSIS AND LIST OF DATES)

WITH

W.P.(C) No. 921/2013 (PIL-W)  
(WITH IA 1/2013)

Date : 24-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Ms. Jyoti Mendiratta, AOR

Mr. Purushottam Sharma Tripathi, AOR

Mr. Satya Mitra, AOR

Ms. Kawalpreet Kaur, Adv.

For Respondent(s) M/S. Parekh & Co., AOR

Mr. R Venkataramani, Attorney General for India

Mr. Tushar Mehta, Solicitor General

Ms. Aishwarya Bhati, A.S.G.

Mr. Rupesh Kumar, Adv.

Mr. Wasim A Quadri, Adv.

Mr. Ketan Paul, Adv.

Mr. Mayank Pandey, Adv.

Mr. Gurmeet Singh Makker, AOR

Ms. C. K. Sucharita, AOR

Ms. Hemantika Wahi, AOR

Mr. Guntur Prabhakar, AOR

Ms. Deepanwita Priyanka, AOR

Ms. N. Annapoorani, AOR

Ms. Krishna Sarma, Adv.  
Ms. Manisha Singh, Adv.  
Mr. Riku Sarma, Adv.  
Mr. Navnit Kumar, Adv.  
Mr. Shubhankar Gupta, Adv.  
Ms. Ekta Gupta, Adv.  
M/S. Corporate Law Group, AOR

Ms. Nandini Gore, Adv.  
Ms. Aditi Bhatt, Adv.  
Ms. Tahira Karanjawala, Adv.  
Mr. Arjun Sharma, Adv.  
Mr. Sarthak Gaur, Adv.  
Ms. Sanya Dua, Adv.  
Ms. Manvi Rastogi, Adv.  
M/S. Karanjawala & Co., AOR

Mr. S. Udaya Kumar Sagar, AOR  
Mr. Lakshay Saini, Adv.

Ms. Deepanwita Priyanka, Adv.  
Ms. Swati Ghildiyal, AOR  
Ms. Devyani Bhatt, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

**Writ Petition (C) No 558 of 2012**

- 1 Learned counsel for the petitioners stated that the Petitioner No 1 has died.
- 2 Therefore, the Writ Petition stands abated and is disposed of qua Petitioner No 1.
- 3 Counsel for the petitioners also stated that he is not receiving instructions from Petitioner Nos 2 and 3.
- 4 The Writ Petition qua Petitioner Nos 2 and 3 is dismissed for want of prosecution.

**Writ Petition (C) No 921 of 2013**

List the Writ Petition on 31 January 2023.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**